

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

09.03.2018

O.A./260/222/2016

MEMO AT FL 1 MAY KINDLY BE
PERUSED FOR WITHDRAWAL OF
OA.ON MEMO

ITEM NO:37

FOR APPLICANTS(S) Adv. : Mr. S. Palit

S GOUDA

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O MINES

3/9/2018

FOR RESPONDENTS(S) Adv.: Mr. M.K.Mishra (Sr. Counsel)

Notes of The Registry	Order of The Tribunal
<p>OA NO. 260/222/2016 MEMO AT FL 1 MAY KINDLY BE PERUSED FOR WITHDRAWAL OF OA.ON MEMO</p> <p>ITEM NO:37</p> <p>FOR APPLICANTS(S) Adv. : Mr. S. Palit</p>	<p>Mr. S. Palit, Ld. Counsel for the applicant prays to allow him to withdraw this O.A. as the grievances have been redressed. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.</p> <p>(DR. MRUTXENJAY SARANGI) MEMBER (A)</p> <p>kb</p> <p style="text-align: right;">SKC</p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p>

09.03.2018

Copy of order
was prepared for
Counsel for
both sides

P.M.W.
15.3.18

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